

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 144 of 2015 &
IA No. 223 of 2015**

Dated: 3rd August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Bhilangana Hydro Power Ltd.

...Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Nimesh Kumar Jha

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Sarul Jain,
Ms. Geeta Malhotra &
Mr. Kamlkant for R-2

ORDER

At the request of learned counsel for the appellant, the matter is
adjourned to **22.08.2016**.

(I.J. Kapoor)
Technical Member
ts/pr

(Justice Ranjana P. Desai)
Chairperson